

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:202
ANSWERED ON:23.11.2005
RECOVERY OF LICENCE FEE AND ROYALTY
Paswan Shri Virchandra

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the licence fee and royalty to the extent of Rs.51.88 crore has not been realized from the users by the Wireless Planning and Co-ordination Wing(WPC);
- (b) if so, the reasons therefor;
- (c) whether the licence fee has also not been renewed; and
- (d) if so, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) to (d) Yes, Sir. Licences are renewed at the request of Licencees and on receipt of licence fee and royalty. As the request and payments have not been received from some of the licencees, their licences have not been renewed. At present, out of these arrears, an amount of Rs. 16.93 crores has been realized from the licencees.